

IN THE COURT OF SH. CHANDRA SHEKHAR, LD.SPECIAL
JUDGE, CBI-19 (PC ACT), ROUSE AVENUE DISTRICT COURTS,
NEW DELHI

FIR No. RC-DAI-2020-A-0018

PS: CBI, ACB, New Delhi

U/s: 7 of PC Act, 1988 (as amended in 2018)

Surender Singh Chahal v. CBI

25.06.2020

Presence:

(Through CISCO WEBEX Meetings)

Ld. Sr. Defence Counsel Sh. Ramesh Gupta for the applicant/
accused Surender Singh Chahal.

Ld. Public Prosecutor Sh. Amit Kumar for the CBI.

IO/Inspector Shyam Rai, CBI, ACB, New Delhi.

ORDER ON BAIL APPLICATION U/S 437/439
CR.P.C. MOVED ON BEHALF OF ACCUSED
SURENDER SINGH CHAHAL

An application seeking bail, on behalf of accused Surender Singh Chahal was moved by his Ld. Sr. Counsel Sh. Ramesh Gupta before Ld. District & Sessions Judge-cum-Special Judge (PC Act) Ms. Sujata Kohli, Rouse Avenue District Courts, New Delhi, who marked the said application to this court for hearing and disposal of the same.

I have partly heard the submissions of Ld. Sr. Defence Counsel of the accused on the aforesaid bail application through Video Conferencing by 'CISCO WEBEX platform' App, in between 02:30 p.m. to 03:00 p.m. due to spreading of Corona Virus (COVID-2019), special measures taken by the Govt. to prevent it by ordering a nationwide lockdown till 30.06.2020 and previous



श्री चन्द्र शेखर
Sh. Chandra Shekhar
Special Judge PC Act (CBI)-19
Room No 404, 4th Floor
राऊज ऐवेन्यू न्यायालय परिसर
Rouse Avenue Court Complex

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instructions in this regard issued by Ld. District Judge to work from home maintaining social distancing.

The Video Conferencing was facilitated by Computer Branch of Rouse Avenue District Courts Complex, New Delhi.

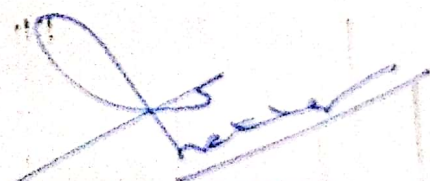
Ld. Addl. PP and IO for the CBI seek time for filing reply and addressing arguments on the aforesaid bail application therefore, at their request *application is adjourned and fixed for hearing on 26.06.2020 at 12:00 noon, through video conferencing. The IO is directed to file Reply to the aforesaid application in e-form and supply one copy of the same in e-form to Ld. Sr. defence counsel at the earliest.*

A copy of this order is being sent through Whats App to Sh. Vivek, P. A. to Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi with a direction to him to upload the same on official website of Delhi District Courts at the earliest and send one copy of the same to the concerned parties, who were present today. A signed hard copy of the order shall be sent to the concerned court as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.

Dated 25.06.2020



श्री चन्द्र शेखर
Sh. Chandra Shekhar
विशेष न्यायाधीश, न्याय विभाग, सी.बी.आई.
Special Judge PC Act (CBI-19)
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New Delhi


CHANDRA SHEKHAR
Special Judge, CBI-19 (PC Act),
Rouse Avenue District Courts, New Delhi